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THE GAUHATI HIGH COURT AT GUWAHATI

(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-122(Pt.)/2018/1038/A

Dated:11.02.2021

From: **Shri Gautam Baruah,**
Registrar (Vigilance),
Gauhati High Court, Guwahati.

To:
The Chief Judicial Magistrate,
Kamrup, Amingaon.

Sub: Re-arrangement of territorial areas of Police Station in Kamrup,
Amingaon.

Ref: Your Letter No.CJM/K/Amingaon/101 dtd:28.01.2021.

Madam,

With reference to your letter on the subject cited above, you are hereby directed to take necessary steps for re-arrangement of territorial areas of police station for improving the administration of justice in Kamrup, Amingaon as per directions below:-

- a. Under Section 14 of Cr.PC, you can entrust a Judicial Magistrate 1st Class of Amingaon as Eleka Magistrate of Changsari Police Station.
- b. From the date of notifying the Eleka Magistrate, Cases exclusively triable by the Court of Sessions falling under Changsari P.S. is to be committed to the Sessions Division of Amingaon.
- c. Cases of Changsari P.S. presently tried at Courts of Rangia may be allowed to be continued at Rangia.

Yours faithfully,

Id. / - Gautam Baruah

REGISTRAR (VIGILANCE)

Dated:11.02.2021

MEMO NO.HC.VII-122(Pt.)/2018/1039/A

Copy to:

1. The L.R.-Cum-Commissioner & Secretary to the Govt. of Assam, Judicial Department, Dispur, Guwahati-06 with reference to the Letter No.JDJ.11016/61/2019-ESTT-JUDI-Judicial/8 dtd:21.09.2020.
2. The Registrar-cum-Principal Secretary to Hon'ble the Chief Justice, Gauhati High Court, Guwahati.

3. The Districts & Sessions Judge, Kamrup, Amingaon for information and necessary action.
4. The Deputy Commissioner, Kamrup, Amingaon for information & necessary action.
5. The Superintendent of Police, Kamrup, Amingaon for information & necessary action with reference to his Letter No. Crime/IV-63/2020/2199 dtd:15.05.2020.
6. The Additional District & Sessions Judge, Rangia, Kamrup for information & necessary action.
7. The Project Manager, Gauhati High Court, Guwahati, for uploading this Notification in the High Court website.
8. Private Secretary to Hon'ble Mrs. Justice Rumi Kumari Phukan, Portfolio Judge for Kamrup District, Gauhati High Court, Guwahati.
9. Private Secretary to Hon'ble Mr./Mrs. Justice....., Gauhati High Court, Guwahati.
10. The C.A. to the Registrar General/Registrar (Vigilance)/ Registrar (Admn.)/Registrar (Judl.)/ Registrar (Estt.), Gauhati High Court, Guwahati.


11/2/2021
REGISTRAR (VIGILANCE)
